

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 238 of 2013 (SZ)**

Applicant(s)

Respondent(s)

Sri Gurram Veerabhadram  
and others  
Secretary

The Govt. of Andhra Pradesh,  
Represented by its Principal

For Industries, Hyderabad and others

Legal Practitioners for the applicant:

Legal Practitioners for the  
respondents:

Mrs. Nagasaila, V.Suresh  
And N.S.Tanvi

Shri. T. Sai Krishnan for R1 and 2  
Mr. Sarvabhauman Associates  
for R-3 to R-5

Note of the Registry	Orders of the Tribunal
Order No.6	Date: 17 <sup>th</sup> October, 2017  Pleadings completed. Post this application for final hearing on 30.11.2017.  <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p>  <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>